

composite ones to increase their export capability.

(d) Does not arise.

[*Translation*]

Sick Industrial Units in Bihar

5172. SHRI RAM NARESH SINGH: Will the Minister of FINANCE be pleased to state:

(a) the names and locations of the sick industrial units in Bihar whose cases have been taken up by the Board for Industrial and Financial Reconstruction (BIFR) from January to June, 1991; and

(b) the details of the decisions taken or directions given by the Board in each of these cases?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) BIFR has reported that during the period January to June, 1991, no fresh references under Section 15 of the Sick Industrial Companies (Special Provisions) Act, 1985 in respect of sick industrial companies in Bihar were registered by it.

(b) Does not arise.

Construction of National Highways and Bridges in Gujarat During Eighth Five Year Plan

5173. SHRI SHIVLAL NAGJIBHAI VEKARIA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the names of National Highways and bridges in Gujarat for which National Traffic Development Council has made recommendations for inclusion in the Eighth Five Year plan;

(b) the areas in which their construction

is proposed; and

(c) the steps proposed to be taken by the Government to start the construction of National Highways and bridges in the first phase of Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). The Government is not aware of any organisation known as the "National Traffic Development Council" or the recommendations made by it. Even otherwise, the 8th Five Year Plan is yet to be finalised and as such, it is too early to indicate the works on various National Highways or bridges to be taken up during the 8th Plan in the country as a whole including Gujarat.

[*English*]

Declaration of Road from Dindigul to Kumuli as a National Highway

5174. SHRI RAJAGOPAL NAIDU RAMASWAMY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the date since when the proposal for declaring the road from Dindigul to Kumuli as a National Highway is pending with the Union Government; and

(b) the reasons for the delay in declaring the aforesaid road as a National Highway?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). No specific request has been made by the Government of Tamil Nadu for the declaration of road from Dindigul to Kumuli as a new National Highway. However, in January, 1991, the State Government sponsored certain proposals of State Roads for being declared as new National Highways which

included INTER-ALIA the Thondi-Madurai-Theni-Kumbam-Kottaya,-Cochin Road covering incidentally a small segment of the road in question from Theni to Kumuli via Kumbam. Nevertheless, the declaration of new National Highways can be considered only after the 8th Five Year Plan is finalised subject to the overall availability of resources, criteria for declaring new National Highways, *inter-se* priority of proposals etc. Incidentally, the State Government of Tamil Nadu has assigned a lower priority to this road in the list of proposals furnished by them.

[Translation]

Construction of Bypass on National Highway at Shahjahanpur

5175. SHRI SATYAPAL SINGH YADAV: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to construct a bypass at Shahjahanpur on Delhi-Lucknow National Highway via Shahjahanpur (Uttar Pradesh);

(b) if so, the reasons for not starting the construction work of the bypass when the land has already been acquired; and

(c) the time by which the work on this bypass is likely to start?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) Subject to availability of funds, construction of the bypass would be taken up after complete land required for the bypass is in possessions. As reported by the State Govt., part of land is yet to be acquired.

(c) It is too early to indicate the date of start.

[English]

Test Range for Rockets at Chandipur

5176. SHRI ARJUN CHARAN SETHI: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have launched some modern rockets from Chandipur in Balasore district of Orissa;

(b) if so, the details of the rockets tested recently;

(c) whether Chandipur is likely to be treated as a test range of such rockets; and

(d) if so, the details in this regard?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) Number of indigenously developed systems like surface-to-surface rocket (PINAKA), anti-tank missile (NAG), short range surface-to-air missile (TRISHUL), medium range surface-to-air missile (AKASH) and the technology demonstrator system (AGNI) have been launched from Chandipur.

(c) Yes, Sir.

(d) Facilities established at Chandipur will be mainly used for flight testing of short and medium range rockets, missiles and similar systems.

[Translation]

Long Term Loans to Uttar Pradesh

5177. SHRI RAM BADAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government